

1	2	3	4	5	6
8.	Himachal Pradesh	20.00	34.00	71.50	125.50
9.	Jammu & Kashmir	20.00	34.00	71.50	125.50
10.	Karnataka	146.70	286.72	304.23	737.65
11.	Kerala	94.90	140.00	186.98	421.88
12.	Madhya Pradesh	179.90	351.67	344.24	875.98
13.	Maharashtra	193.80	377.35	369.41	940.56
14.	Mizoram	20.00	34.00	34.00	88.00
15.	Manipur	20.00	34.00	34.00	88.00
16.	Meghalaya	20.00	17.00	Nil	37.00
17.	Nagaland	20.00	17.00	71.50	108.50
18.	Orissa	114.80	224.30	219.50	558.60
19.	Punjab	50.90	100.87	98.74	250.51
20.	Rajasthan	138.70	270.90	265.32	674.92
21.	Sikkim	20.00	Nil	71.50	91.50
22.	Tamil Nadu	193.60	379.45	371.51	944.56
23.	Tripura	20.00	34.00	34.00	88.00
24.	West Bengal	288.60	243.00	Nil	531.60
25.	Uttar Pradesh	430.50	841.28	892.87	2164.65

(d) does not arise.

Pending Projects of Delhi

1887. SHRI JAI PRAKASH AGARWAL: Will the Minister of INDUSTRY be pleased to state :

(a) whether some industrial projects pertaining to the National Capital Territory of Delhi are pending for clearance;

(b) if so, the details thereof project-wise;

(c) the estimated cost of these projects;

(d) the reasons for delay in taking decision on these projects; and

(e) by when the decision is likely to be taken on these projects?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) to (e). In terms of Ministry of Urban Development Notification No. S.O.606(E) dated 1.8.1990, there is a ban on setting up of medium and large projects in the territory of Delhi. Decision on grant of industrial licence are guided inter-alia by State/Central locational policy.

However, one industrial licence application for setting up of an industrial unit in the National Capital

Territory of Delhi for the manufacture of readymade garments has been received in June, 1996 and the same is within the stipulated time limit of disposal. The proposed investment in fixed assets in the above proposal amounts to Rs. 88 lakhs.

[English]

Inflation Rate

1888. SHRI KACHARU BHAU RAUT :
SHRI DATTA MEGHE :
SHRI R. SAMBASIVA RAO :

Will the Minister of FINANCE be pleased to state :

(a) whether the Government have calculated the inflation rate in the context of present hike in Petroleum products;

(b) whether this inflation is likely to have adversely effects on essential commodities and the people living under poverty line as well as common people;

(c) if so, the percentage of hike on day to day commodities; and

(d) the steps taken by the Government to check the price rise of essential commodities and to contain the inflation rate?